NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No 27/BB/ 2018	-	To comply objection raised by Registry	Rule 6 of IB	M/s Kirloskar Electic Company Ltd Vs V S L Steels Ltd

SL. NAME (IN CAPITAL) ハ.THはすだらり、

SIGNATURE

REPRESENTATION TO WHOM

Applicant

ORDER

Matter is listed today for compliance of objections. Counsel for Petitioner has filed memo seeking extension of time for compliance. Time extended till 12/02/2018 for complying the objections.

Member (T)

Member (J)